

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-519

(IB)-314(PB)/2017
CA-1099/2018, IA-4801/2022

IN THE MATTER OF:

ICICI Bank Limited

....Applicant

Vs.

M/s. Tirupati Inks Ltd & Ors .

.....Respondent

SECTION

U/s 7 of (IBC) in Liq

Order delivered on 12.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Adv Abhishek Naik, Adv Mayur for R-5,
Adv Arun Saxena, Ms. Nalini for R-1

For the Liquidator : Adv Abhishek Anand, Adv Mohak Sharma

ORDER

Due to paucity of time, list the matter on **06.06.2023**.

Sd/-

(Court Officer)